Mediation Centre, Rajasthan High Court Jaipur Bench, Jaipur Cause List Date 03-02-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No.170/08 Amarnath Vs. Ayodhya Prasad	Amit Jindal	Alok Garg
3	Sh. Onkar 5ingh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No.533/10 Hazi Abdul Hafiz Vs. Abdul Kudas And Anr.	Gaurav Gupta	Dr. P.C. Jain
4	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Bail Application No. 9828/15 Manish Khinchi Vs. State	Rajkumar Jain	N. S. Sikarwar
5	Sh. Arvind Kumar Pareek, Advocate	S.B. Civil Transfer Petition No. 82/15 Vartika Gupta Vs. Konark Gupta	L.L. Gupta	Peush Nag
6	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision Petition No. 1473/14 Jitendra Sharma Vs. Sarika Sharma	Pradeep Mathur	Amitabh Vijayvagiya
7	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No. 1061/13 Hemraj Vs. Jyoti Bai	Abhi Goyal	D.S.Jhala

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajischar High Court, Bench at Jaipur.

By Order

(Dr. 5hakti Singh Shekhawat)

Deputy Secretary (Action Plan & ADR)

Mediation Centre, Rajasthan High Court Jaipur Bench, Jaipur Cause List Date 04-02-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Cri. Leave To Appeal No. 1049/15 Manjeet Singh Vs Ranjeet Singh	G.P. Kaushik	Ajeet Bhandari
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil Second Appeal No.199/2013 Smt. Chandrawati Vs. M/s Sundar Medical Store	B.L. Agrawal	Sudesh Bansal
3	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Petition No. 6299/15 Ganpat Soyal Vs. Radha Soyal	Satish Khandal	
4	Sh. Bhuvnesh Sharma Advocate	S.B.Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindaí	R.K. Agarwal
S	Smt. Nirmala Sharma, Advocate	S.B. Civil Transfer Petition No. 120/15 Smt. Neelam Singh Vs. Pranveer Singh Chauhan	P.L. Sharma	Samarth Sharma
6	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 148/10 & 263/11 Akhilesh Arya Vs. Ajit Kumar	Rajneesh Gupta	V.S. Chauhan
7	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 583/01 Mahavir Prasad Vs.Sh. Moti Singh	Rajvir Sharma	Arvind Bhardwaj
8	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal

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By Order

(Dr. Shakti Singh Shekhawat)
Deputy Secretary

(Action Plan & ADR)